

(b) and (c) Does not arise.

Enforcement of new rules for NHs

1489. SHRI KAPTAN SINGH SOLANKI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has taken any decision regarding the enforcement of new rules for different schemes of National Highways;

(b) if so, the details thereof;

(c) the number of National Highways widened and strengthened by Government during the last two years; and

(d) the details of the target for the construction of National Highways every year by Government?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH) : (a) No, Sir.

(b) Does not arise.

(c) The number of National Highways no which works of widening and strengthening have been taken up during the last two years, *i.e.* 2007-08 and 2008-09 is given in statement (See below).

(d) The details of targets fixed for construction of National Highways during the last two years and current year are as under :

Sl. No.	Name of the scheme	Targets for the year 2007-08	Targets for the year 2008-09	Targets for the year 2009-10
1.	Widening single lane to two lanes (kms)	919.00	1176.00	1320.95
2.	Strengthening of existing weal two lane pavement (kms)	577.00	706.00	1058.08
3.	Widening to four / six lanes (kms)	2919.00	3570.85	3244.50
4.	Improvement of riding quality (kms)	1602.00	1350.00	2510.31
5.	Construction of missing links (kms)	22.00	26.00	8.80
6.	Improvement to low grade sections (kms)	25.00	80.00	20.03
7.	Construction of bypasses (Nos)	14	25	19
8.	Construction/ rehabilitation of bridges (Nos)	112	95	134

Statement

Number of National Highways (NHs) on which works of widening and strengthening have been taken up during the last two years, i.e. 2007-08 and 2008-09

Sl.No.	State	NH No.
1	2	3
1.	Andhra Pradesh	4, 5, 7, 9, 16, 18, 43, 63, 202, 205, 214, 214A, 219, 221 and 222
2.	Arunachal Pradesh	52 and 229
3.	Assam	31, 37, 39, 44, 52, 53, 54 and 151
4.	Bihar	2, 2C, 31, 80, 98, 101, 102, 103 and 107
5.	Chandigarh	21
6.	Chhattisgarh	16, 78, 200, 216 and 221
7.	Delhi	8 and 24
8.	Gujarat	8A, 8B, 8E, 14, 15 and 113
9.	Haryana	1, 8, 10, 21A, 22, 65, 71, 71A, 71B, 72, 73 and 73A
10.	Himachal Pradesh	20, 21, 21A, 22, 70, 72 and 88
11.	Jammu and Kashmir	1A, 1B, 1C and 1D
12.	Jharkhand	2, 23, 32, 75, 78, 80, 99 and 100
13.	Karnataka	4, 7, 13, 63, 206, 207, 209, 212 and 218
14.	Kerala	212 and 213
15.	Madhya Pradesh	3, 7, 12, 25, 59A, 69, 75, 76, 78, 86 and 92
16.	Maharashtra	6, 9, 13, 16, 17, 50, 69, 204, 211 and 222
17.	Manipur	39, 53, 150 and 155
18.	Meghalaya	40, 44 and 51
19.	Mizoram	44A, 54, 54A, 54B and 154
20.	Nagaland	39, 61, 150 and 155
21.	Orissa	5, 6, 23, 42, 43, 60, 200, 201, 215, 217 and 224
22.	Puducherry	45A
23.	Punjab	1, 21, 22, 64, 71 and 72

1	2	3
24.	Rajasthan	11, 11A, 11B, 12, 15, 65, 76, 79, 89, 90, 112, 113, 114 and 116
25.	Tamil Nadu	4, 7, 45A, 49, 67, 208, 209, 210 and 219
26.	Tripura	44 and 44A
27.	Uttar Pradesh	2, 7, 19, 24, 28, 28B, 29, 56, 72A, 73, 74, 75, 76, 86, 91, 91A, 92, 93
28.	Uttarakhand	58, 72, 73, 87, 94, 108, 109, 119 and 125
29.	West Bengal	2, 6, 31, 31C, 60 and 117

Medical facilities on major highways

1490. SHRI TARIQ ANWAR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of people died in road accidents during the last three years, State-wise;
- (b) the main reasons for deaths;
- (c) whether it is a fact that proper medical facility is not available on major highways; and
- (d) if so, what steps Government will take to have proper ambulance facilities on the highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO S. KHANDELA) : (a) and (b) The state-wise figures of road accidents and casualties as a result thereof in the country for the calendar years 2005 to 2007 (the latest available data) are given in Statement (See below). Road accidents are mainly caused due to a number of factors such as driver's fault, mechanical defects in the vehicles, fault of pedestrians, bad road, bad weather, cattle, increase in population, vehicular population, heterogeneous traffic, fallen trees etc.

(c) and (d) During the Eleventh Five Year Plan, the Government is implementing a scheme of the Ministry of Health and Family Welfare for 'establishment of an integrated network of Trauma Centres' along the Golden Quadrilateral, North-South and East-West Corridors of the National Highways by upgrading the trauma care facilities in 140 identified State Government hospitals, at a total outlay of Rs. 732.75 crore. Setting up of the integrated network of Trauma Centres along the Golden Quadrilateral, North-South and East West Corridors will ensure that each accident victim on these corridors is able to get competent medical assistance within the shortest possible time thereby saving precious lives. The trauma care network provides three categories of trauma care centres, *i.e.*, Level-I, Level-II and Level-III. Level-I trauma centre in